

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer
 Bihar Legislative Assembly
 For election to.....
 From....21st Octoseber.....Constituency (Name of the Constituency)

I Ram bali singh yodav son/daughter/wife of Kesho Singh Yodav p.s - Khudawam Aged 56 years, resident of Kull - Bichhahan, P.O - Malawan (mention full postal address), I, candidate at the above Election, do hereby solemnly affirm and state on oath as under:-
 (Strike out whichever is not applicable)

(1) I am a candidate set up by C.P.I.(ML) Liberation (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AQWPY431398	Nil	Nil
2.	Spouse-	FVZPK10703	Nil	Nil
3.	Dependent 1	Nil	Nil	Nil
4.	Dependent 2	Nil	Nil	Nil
5.	Dependent 3	Nil	Nil	Nil

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Khudawam p.s, Case No - 56/2015 U/5 - 147, 149, 148, 341, 342, 224, 225, 353, 504, 506 I.P.C and 3CVR(S)SC ST Act imerfficer of Gov duty
(b)	Name of the court, Case No. and Date of order taking cognizance :	Adi - District and Session Judge (SPL. Court) Aurangabad S.TY No - 22/20 - Charge prem on - 27-5-2019
(c)	Details of Appeal(s) / Application(s) for revision (if any) filed against the above order(s) :	N.A

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N.A
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	N.A

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(e) Punishment imposed :	N.A
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(5) That I give herina below the details of sue assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
 2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ institution and Branch are to be given
 3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
 4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	30,000/-	20,000/-	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	B.O.D. Bank Manager A/c No. 001 at bank A/c No. 29841/RG-6000/- SBI Bank Wilson Mandal Branch A/c No. 19767 L.G.D. post office A/c No. 2118- L.G.D. post office 5335, R.S. 55500/- SBI S/o branch A/c No. 3525491767 RS - 14000/-		Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Nil	Nil	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio - 2021 Regd. No. - T.B.R. 19L 8365 Date of purchase - 15-02-1994 Amount - 16,300/-	Nil	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Nil	Gold - 10 gm Silver - 10 gm R.S. - 7000/-	Nil	Nil	Nil

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(VII)	Any other assets such as value of Claims/Interest	Null	Null	Null	Null	Null
(ix)	Gross Total value	Rs. 18,73,100/-	192,000/-	Null	Null	Null

B. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Thumli No-317	Null	Null	Null	Null
	Survey number(s)	Markha Chaurpur 367 Madwan	Null	Null	Null	Null
	Area (Total measurement in acres)	4 Acres 56 sq. m	Null	Null	Null	Null
	Whether inherited property (Yes or NO)	Yes	Null	Null	Null	Null
	Date of purchase in case of self acquired property	N.A	Null	Null	Null	Null
	Cost of Land (in case of purchase) at the time of purchase	N.A	Null	Null	Null	Null
(ii)	Any Investment on the land by way of development, construction etc.	No	Null	Null	Null	Null
	Approximate Current market value	Rs 30,000/- Thirty Lakh	Null	Null	Null	Null
	Non-Agricultural Land	Null	Null	Null	Null	Null
	Location(s)	Null	Null	Null	Null	Null
	Survey number(s)	Null	Null	Null	Null	Null
	Area (Total measurement in sq. ft.)	Null	Null	Null	Null	Null
	Whether inherited property (Yes or NO)	Null	Null	Null	Null	Null
(iii)	Date of purchase in case of self acquired property	Null	Null	Null	Null	Null
	Cost of Land (in case of purchase) at the time of purchase	Null	Null	Null	Null	Null
	Any Investment on the land by way of development, construction etc.	Null	Null	Null	Null	Null
	Approximate Current market value	Null	Null	Null	Null	Null
	Commercial Buildings (including apartments)	Null	Null	Null	Null	Null
	-Location(s)	Null	Null	Null	Null	Null
	-Survey number(s)	Null	Null	Null	Null	Null
	Built up Area (Total measurement in sq. ft.)	Null	Null	Null	Null	Null

Whether inherited property (Yes or NO)	N.A	N.A	N.A	N.A	N.A
Date of purchase in case of self acquired property	N.A	N.A	N.A	N.A	N.A
Cost of property (in case of purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A
Any investment on the property by way of development, construction etc.	N.A	N.A	N.A	N.A	N.A
Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iv) Residential Buildings (Including apartments.) -Location(s) - Survey number(s)	House in Village Bichhatan	Nil	Nil	Nil	Nil
Area (Total measurement in sq. ft.)	2720	Nil	Nil	Nil	Nil
Built up Area (Total measurement in sq. ft.)	2720	Nil	Nil	Nil	Nil
Whether inherited property (Yes or NO)	405	Nil	Nil	Nil	Nil
Date of purchase in case of self acquired property	N.A	Nil	Nil	Nil	Nil
Cost of property (in case of purchase) at the time of purchase	N.A	Nil	Nil	Nil	Nil
Any investment on the land by way of development, construction etc.	No	Nil	Nil	Nil	Nil
Approximate Current market value	R.S 32,000/- Thirty Two Lakh	Nil	Nil	Nil	Nil
(v) Others (such as interest in property)	Equal Share				
(vi) Total of Current Market Value of (i) to (v) above	R.S 62,000/- Sixty Two Lakh	Nil	Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	I. D. B. I. Bank Sehava Branch A/C no - 18656911000000000000 666, R.S 10000/-	Nil	Nil	Nil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	S.B.I. Vadhera Mandal, Patna P/C No - 3982 8306677, R.S 14,72000/-	Nil	Nil	Nil	Nil

	Any other liability	No	No	No	No
	Grand total of liabilities	Rs. 15,7200/-	Nil	Nil	Nil
(ii) Government Dues:	Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil
	Municipal /Property Tax Dues	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

a. Self.....

b. Spouse Angarbari Sevika, Malwan Block No-01 (Obra) Aurangabad

(8) My educational qualification is as under: Matric - H.S. Chanda, Obra (Aurangabad) - 1981, Inter - M.S.Y.C. Gyan - 1986, B.A. Honors - M.S.Y.C. Gyan - 1989, M.A - M.V. Bodhgaya - 1991 (Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Kum. Ram Bali Singh Yadav
2. Full postal address	Nil-Ghichaon, P.O. Malwan, P.S.- Khudawan, Dist-Aurangabad (Bihar)
3. Number and Name of the constituency and state	217, Ghosi, Bihar
4. Name of the Political party which set up the candidate (otherwise write 'Independent')	Communist Party of India, (Marxist-Leninist) Liberation
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil

(c) Total number of Pending cases where the court (s) have taken cognizance			One			
5.	PAN of		Year for which last Income Tax Return filed		Total Income Shown	
	(a) Candidate AGWPY3139G		N.I.U		N.I.U	
	(b) Spouse: FVZPK1070D		N.I.U		N.I.U	
	(c) Dependents N.I.U		N.I.U		N.I.U	
6.	Details of Assets and Liabilities in rupees					
A.	Description Moveable Asset (Total value)	Self Rs-18,73,000/-	Spouse Rs 1,92,000/-	Dependent-I N.I.U	Dependent-II N.I.U	Dependent-III N.I.U
B.	Immovable Asset	4 Acre 56 23 mtr. House 2 Kaka	N.I.U	N.I.U	N.I.U	N.I.U
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	N.A	N.I.U	N.I.U	N.I.U	N.I.U
	(ii) Approximate Current Market Price of Assets (Total Value)	Rs-62,00,000/-	N.I.U	N.I.U	N.I.U	N.I.U
7.	Liabilities					
	(i) Government dues (Total)	N.I.U	N.I.U	N.I.U	N.I.U	N.I.U
	(ii) Loans from Bank, Financial Institutions and others (Total)	Rs - 15,72,000/-	N.I.U	N.I.U	N.I.U	N.I.U
8.	Highest educational qualification:	M.A (Sociology), Magadh University Bodhagaya - 1991				
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of..... 201.....

DEPONENT

ZIMMERMANN & MAYER
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- Note:**
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Civil Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.

*2008-09-21
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